

MA 5874/00
O A 1007/00

14.3.2001 Hon. Mr. Justice R.R.K. Trivedi, VC

List has been revised. None is present for the applicant Shri V.K. Singh learned Counsel for the respondents is present. The restoration application No. 5874/2000 is dismissed in default. No order as to costs.


VC

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